Crime Head	2001	2002	2003
4. Chennai			
Rape	28	26	38
Kidnapping and Abduction	0	21	0
Dowry Death	13	20	18
Cruelty by Husband and relatives	111	106	159
Molestation	70	61	90
Sexual Harassment	209	941	212
Importation of Girls	0	0	0
Sati Prevention Act	0	0	0
Immoral Traffic (Prevention) Act	2397	647	378
Indecent Representation of Women (Prevention)	0	1	0
Dowry Prohibition Act	0	0	0
TOTAL	2828	1823	895

Support of renewable energy programme by foreign Institutions

- 252. SHRI N.R. GOVINDRAJAR: Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:
- (a) the details of foreign institutions supporting the renewable energy programme in the country;
- (b) the details of the kind of assistance being given to encourage non-conventional energy sources in the country;
- (c) the States and Union Territories which have potential for non-conventional energy sources; and
- (d) the total number of non-conventional energy projects functioning in the country at present, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI VILAS MUTTEMWAR): (a) Details of foreign institutions alongwith loans and grants received for renewable energy programmes during the 9th and 10th Plan Periods are given in the Statement-I (See below).

- (b) The Ministry facilitates deployment of renewable energy systems/ devices by providing fiscal and financial incentives that include (i) accelerated depreciation (except for small hydro); (ii) nil/concessional excise duty on manufacture of most renewable energy systems/devices; (iii) concessional tariffs for import of capital equipment, materials and components; and (iv) subsidies for various renewable energy applications in rural, urban and industrial areas.
- (c) and (d) State-wise estimated potential for renewable energy and cumulative achievement upto 31.3.2004 are given in the Statement-II.

Statement-I

Details of foreign institutions alongwith loans and grants received for Renewable Energy Programmes during the 9th and 10th Plan periods

SI. Foreign	Project	Loan*	Status
No.	Institution	Grant"	
1. UNDP/GEF	Optimizing Development of Small Hydel Resources in Hilly regions of India (Implemented by MNES)	US\$7.5 million	Completed
2. UNDP/GEF	Development of High Rate Biomethanation process as means of reducing GHG (Implemented by MNES)	0* US \$ 5.5 milion ^b	Project Under implementation since September, 1994
3. World Bank	Indian Renewable Resources	US \$ 118.96	Completed
GEF/SDC /DANIDA	Development Project (Implemented by IREDA)	million ^s US\$30 Milion ^b	
4.	Carbon Emissions Reduction	0*	Project under
CEF	through Biomass Energy Implemented by Department of Rural Development, Karnataka)	US \$ 8.0 milion ^b	tation since June, 2001

[3 March. 2005] RAJYA SABHA

SI. Foreign No.	Project Institution	Loan' Grant'	Status
	' Second Renewable Energy GEF nented by IREDA)	US \$ 130.0 milion' US \$ 5.0 Million"	Project under implementation since January, 2001
6. KfW, Germany	Promotion of Renewable Energy Project Implemented by IREDA	DM 120.0 million* 0 ^b	Project under implementation since October, 2000
7. Asian Development Bank	Renewable Energy Development Project (Implemented by IREDA)	US\$100.0 millon ^a 0 ^b	Completed
8. DANIDA, Denmark	Technical Assistance for Wind Test Station under C-WET (Implemented by MNES)	0 ^a DKK 15.88 million ^b	Completed
9. UNDP	Rural Energy Programme Support (Implemented by MNES)	0 ^a US\$2.8 million ^b	Completed
10.UNDP	Renewable Energy for Rural Livelihoods (Implemented by MNES)	0 ^a US \$ 3.5 million ^b	Project under implementation since September, 2003
MNES	Ministry of Non-Convention	al Energy Sou	arces
IRECA	Indian Renewable Energy Development Agency		
C-WET	Centre for Wind Energy Technology		
UNDP	United Nations Development Programme		
GEF	Global Environment Corporation		
DANIDA:	1 5 7		
ICEF	•		
GHG	Greeen House Gas		
KfW	Kreditanstalt fur Wiederaufabau		

Statement-ll
State-wise details of estimated potential and cumulative achievement of renewable energy as on 31.3.2004

SI. States/UTs.	Estimated	Cumiilative
No.	Potential (MW)*	Achievement (MW)**
1. Andhra Pradesh	8853	492.57
2. Arunachal Pradesh	1059	51.55
3. Assam	131	2.23
4. Bihar	456	44.92
5. Chhattisgarh	78	15.00
6. Goa	8	0.07
7. Gujarat	10144	223.81
8. Haryana	53	53.26
9. Himachal Pradesh	1626	103.55
10. Jammu and Kashmir	180	102.36
11. Jharkhand	1207	4.05
12. Karnataka	7724	572.77
13. Kerala	1389	75.77
14. Madhya Pradesh	5953	69.16
15. Maharashtra	5536	645.04
16. Manipur	108	5.45
17. Meghalaya	184	30.71
18. Mizoram	192	14.98
19. Nagaland	181	20.47
20. Orissa	1904	7.40
21. Punjab	260	142.10
22. Rajasthan	5499	210.40
23. Sikkim	203	35.60

SI. States/U.ts.	Estimated	Cumulative
No.	Potential (MW)*	Achievement (MW)**
24. Tamil Nadu	3890	1593.23
25. Tripura	11	17.01
26. Uttar Pradesh	1443.	9157
27. Uttaranchal	1483	67.20
28. West Bengal	790	96.39
29. Andaman and Nicobar	6	5.47
30. Chandigarh	6	0.05
31. Dadar& Nagar Haveli	0	0.00
32. Daman and Diu	0	0.00
33. Delhi	131	0.07
34. Lakshadweep	0.	0.65
35. Pondicherry	13	0.00
Biomass Potential	16000	
Industrial Waste Potential	1020	4802.22
TOTAL	77720	

^{*}of wind, small hydro, congeneration and municipal solid waste to energy

Power plants of NES

- †253. SHRI RAMADHAR KASHYAP: Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:
- (a) the numebr of Power plants based on conventional and non-conventional energy sources respectively operating in the country at present;
- (b) the number of applications received during 2004-05 for starting the Power Plants of non-conventional energy sources; and the number of out of them sanctioned; and

 $[\]ensuremath{^{**}}$ of wind, small hydro, congeneration, biomass and municipal/industrial waste to energy

[†] Original notice of the question was received in Hindi.